

**Senior Judicial Translator (open) Examination 2019
Stage II Main(Descriptive) Examination.**

Total Marks 250.

Time Allotted 180 Minutes

Question no. 1 Translate the following passage in English:

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हमारा यह निष्कर्ष है कि कर के निर्धारण और वसूली के लिए तकनीकी उपबंधों में, आधारभूत तौर पर स्वामी या पट्टाकर्ता अंतर्बलित है जो संपत्ति पर कर के लिए 'प्राथमिक तौर पर दायी है', यद्यपि, अभिधारियों, उप-अभिधारियों या अधिभोगियों से कर के भाग के निर्धारण और वसूली के दौरान उनकी अंतर्ग्रस्तता के प्रति भी निर्देशित किया गया है। कर की वसूली की प्रक्रिया अपनाने का प्रयोजन साधारणतया यह है कि स्वामी या पट्टाकर्ता के विरुद्ध 'व्यक्ति प्राथमिक तौर पर दायी' के रूप में कार्यवाही करना है। संपत्ति के स्वामी या पट्टाकर्ता से 'प्राथमिक तौर' पर कर से संबंधित मांग का समाधान करना अपेक्षित है, यद्यपि वह इसे अभिधारी, उप-अभिधारी या अधिभोगी से वसूल करने का अधिकार रखता है। यदि मकान-मालिक या स्वामी स्वयं अपने हिस्से और अभिधारी, उप-अभिधारी या अधिभोगी के हिस्से को सम्मिलित करते हुए संपूर्ण कर की रकम का संदाय कर देता है तो स्वामी या पट्टाकर्ता को ऐसे अभिधारी, उप-अभिधारी या अधिभोगी से देय कर के भाग को वसूल करने की शक्ति रखता है जिन्होंने वस्तुतः, ऐसी संपत्ति का उपभोग किया है और जिन्हें वाणिज्यिक या अवासीय प्रयोजनों के लिए रखा गया है।

Question no. 2. Translate the following passage in Hindi:

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The laws have to be construed in the light of contemporary scientific knowledge and in order to give effect to a plain parliamentary purpose, the statute may be held to cover a scientific development. The question is can we shut our eyes to credible scientific research and development, which has already been recognized and acknowledged by the courts in various other jurisdictions. If scientific research can help and assist the court in understanding and appreciating evidence more fully and more meaningfully, the risk of miscarriage of justice stands minimized.

Therefore the courts don't shy away from scientific developments but instead reach out and embrace them. Reliance on scientific research and the factors evolved by science to assess the reliability and credibility of the eye witness can improve the quality of identification evidence and as a consequence the quality of justice. Our jurisprudence has already travelled in this direction and now credible scientific research by providing us additional factors or "estimator variables" (which are not exhaustive) has provided additional factors to certify the credibility and reliability of the eye witness and as a result the veracity and probative value of the identification evidence.

Question no. 3 Write an essay in English language on any one of the following topics in 200 words: 40

The Necessity Of Being Amused
Or
Hard work or smart work
What will you choose ?

Question no. 4 20

(4a) Write synonyms of the following words:

1. Alignment
- 2 Construct
- 3 Downcast
- 4 Forsake
- 5 Manifold

(4b). Write the Antonyms of the following words:

1. Aimless
2. Bleak
3. Contended
4. Despise
5. Total

(4c) Correct the spelling of the following words:

1. Appearance
2. Begining
3. cemetary
4. Existance
5. Definately

(4d) Correct the following sentences :

1. The woman which works here is from Japan
2. He did not wrote the test last week.
3. I cannot cope up with this pressure
4. what is the time in your watch
5. This house needs to clean

Question no. 5. Read the following paragraph and answer the questions that follow:

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Too many parents these days can't say no. As a result, they find themselves raising children who respond greedily to the advertisements aimed right at them. Even getting what they want doesn't satisfy some kids; they only want more. Now, growing number of psychologists, educators and parents think it's time to stop the madness and start teaching kids about what's really important: values like hard work, contentment, honesty and compassion. The struggle to set limit has never been tougher -- and the stakes have never been higher. One recent study of adults who were over-indulged as children, paints a discouraging picture of their future: when given too much too soon, they grow up to be adults who have difficulty coping with life's disappointments. They also have a distorted sense of entitlement that gets in the way of success in the workplace and in relationship. Psychologists say that parents who overindulge their kids set them up to be more vulnerable to future anxiety and depression. Today's parents themselves raised on values of thrift and self-sacrifice, grew up in a culture where 'no' was a household word. Today's kids want much more, partly because there is so much more to want. The oldest members of this Generation Excess were born in the late 1980s, just as PCs and video games were making their assault on the family room. They think the MP3 players and flat-screen TVs as essential utilities, and they have developed strategies to get them. One survey of teenagers found that when they crave something new, most expected to ask nine times before their parents give in. By every measure, parents are shelling out record amounts. In the heat of this buying blitz, even affluent society and the critical life lessons that come from waiting, saving and working hard to achieve goals. That search for balance has to start early. Children need limits on their behavior because they feel better and more secure when they live within a secured structure. Older children learn self-control by watching how others, especially their parents act. Learning how to overcome challenges is essential to becoming a successful adult. Few parents ask kids to do chores. They think their kids are already overburdened by social and academic pressures. Every individual can be of service to others, and life has meaning beyond one's own immediate happiness.

That means parents eager to teach values have to take a long, hard look at their own.

- (1) What values do parents and teachers want children to learn?
- (2) What are the results of giving the children too much too soon?
- (3) Why do today's children want more?
- (4) What is the balance which the parents need to have in today's world?
- (5) What is the necessity to set limits for children?

Question no. 6 Translate ^{the} following manuscript in English

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भारतीय चिंतन में अधिष्ठाता ने ईश्वर के संकल्प मात्र से सृष्टि रचना को स्वीकार किया है और यह संकेत दिया है कि व्यक्ति जैसा बनना चाहता है वैसा बार-बार सोचे। सफलता की ऊँचाइयों का बन जाने वाले व्यक्तियों का मानना है कि सफलता उनके महत्त्व से नहीं अपितु उनकी सोच से निरवली है। व्यक्ति में सोच की शक्ति ऐसी जादू शक्ति है कि यदि वह उसका उचित प्रयोग करे तो कहीं से कहीं पहुँच सकता है। इसलिए सदैव बड़ा सोच, बड़ा सोचन से बड़ी उपलब्धियाँ हासिल होंगी चाहे बड़े होंगे और देखते देखते ही अपनी बड़ी सोच द्वारा बड़े आदमी बन जायेंगे।

Question no. 7 Translate the following manuscript in Hindi

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Dear Sir,
I do not think it is fair to close a school because it has integrated with local population doesn't want to. The denial of local option by people who are champions of state rights seems inconsistent. The people of this section of Virginia pay a disproportionate amount of taxes already for what they get and I don't think they should pay taxes for a state that will prevent school system or no school at all when they could have a good school system if left alone.